

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 204  
CP No. 02/241-242/JPR/2022  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Rekha Ram**

...Petitioner

**Versus**

**Biswas Nirman Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner	: Danish Akhtar, proxy counsel
For the Respondent	: Kartikeya Sharma, Adv.
For the ROC	: Pooja Singh, JTA

**ORDER**

List the matter on 13.12.2023.

Sd-

(Rajeev Mehrotra)  
Technical Member

Sd-

(Deep/Chandra Joshi)  
Judicial Member

November 17, 2023